

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2119(KB)2019
IA(I.B.C)/172(KB)2024,
IA(I.B.C)/2056(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	ADVENTZ FINANCE PRIVATE LIMITED VS JAI ANNANYA INVESTMENTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.Neha Somani, PCS.] For the Financial Creditor

Ms. Shreya Choudhary, Adv.] For the Liquidator

Mr. Arup Kr. Singh, Liquidator,]

ORDER

1. Ld. Counsel/ Ld. Authorized Representative for the parties present.
2. **IA(I.B.C)/2056(KB)2023**
 - (a) This IA has been filed by the Liquidator for payment of certain dues.
 - (b) Ld. Professional appearing for the Liquidator seeks some time to address the issue. The Copy of this IA be furnished by the Ld. Counsel for Applicant to the Ld. Professional for the Liquidator during the course of the day.
 - (c) Post this matter on **17.05.2024**.
3. **IA(I.B.C)/172(KB)2024**
 - (c) This IA has been filed by the liquidator for placing on record the Progress Report which is at Page No. 10 onwards. This IA is accompanied by an affidavit of Liquidator which is at Page No. 21.
 - (d) This Progress Report is taken on record and this IA is accordingly allowed and disposed of.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**